

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)

RAJYA SABHA
UNSTARRED QUESTION NO. - 2876
ANSWERED ON 19/12/2024

Shortage of staff in National Anti-Doping Agency

2876 Smt. P.T. Usha:

Will the Minister of Youth Affairs and Sports be pleased to state:

- (a) whether Government is intending to constitute the three Member Board for National Anti-Doping Agency (NADA) as envisaged in the Act that was notified in August 2022;
- (b) whether Government further intends to increase the manpower of NADA especially in the sampling and testing divisions due to reported shortage of staff and workload; and
- (c) if so, the details thereof?

ANSWER

THE MINISTER OF YOUTH AFFAIRS AND SPORTS
(DR. MANSUKH MANDAVIYA)

(a): There is provision for constitution of three-member National Board under sub-section (1) of Section 7 of the National Anti-Doping Act, 2022, however the commencement of the Act has not been notified yet.

(b) and (c): The Government reviews the need for manpower from time to time to strengthen the anti-doping programme in India, in terms of the latest international standards as amended from time to time through. The Government is committed to provide all resources to the agency for effective implementation of anti-doping programme in the country including identifying and benchmarking global best practices from top National Anti-Doping Organizations (NADOs) within the areas of testing, results management, education and related area to fulfill the WADA International standards.
